

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 32 OF 2015

AND

APPEAL NO. 47 OF 2015

Dated: 27th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

A.No. 32 of 2015

Talwandi Sabo Power Ltd.

...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. Sujit Ghosh
Mr. Shanshank Shekar
Mr. Krishna Rao

Counsel for the Respondent(s)

: Ms. Shikha Ohri
Mr. Nimesh Jha for R-1

Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Subham Arya for R-2

A.No. 47 of 2015

Nabha Power Ltd. & Anr.

...Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. S. Ganesh, Sr. Adv.
Mr. Aniket Prasoon
Mr. Abhishek Kumar
Ms. Kush Saggi

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-1

Ms. Shikha Ohri
Mr. Nimesh Jha for R-2

ORDER

Counsel for the Appellant has finished his arguments in Appeal No. 32 of 2015. We have heard learned senior counsel for the Appellant in Appeal No. 47 of 2015 for some time.

List these appeals for further hearing on **28.03.2017 at 2.30 p.m.**

(I. J. Kapoor)
Technical Member

mk/vt

(Justice Ranjana P. Desai)
Chairperson